

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**(PHYSICAL HEARING)**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 23.01.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>Company Petition IB/68/2021</b>
<b>NAME OF THE COMPANY</b>	<b>M.S.P.Rama Rao &amp; VBC Industries Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>IFCI Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>M.S.P.Rama Rao &amp; VBC Industries Ltd</b>
<b>UNDER SECTION</b>	<b>95 of IBC</b>

**ORDER**

Both the Counsel present and submit that there is a stay granted by the Hon’ble Supreme Court. Hence, post on 07.03.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**